

- (2) Non-availability of Medical and qualified para-medical staff; and
- (3) Delays in getting acceptance of the State Governments for the provision of hospitalisation and specialist consultation facilities for the prospective C.G.H.S. beneficiaries in such cities, where the Scheme is proposed to be extended.

**Central Team for New Ports in Saurashtra and South Gujarat**

2169. SHRI P. G. MAVALANKAR: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Central Government Team visited Gujarat recently with a view to exploring the possibility of constructing new ports in Saurashtra and in South Gujarat;

(b) if so, broad outlines of the report submitted by the said team; and

(c) the steps Government propose to take in the matter?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI KAMLAPATI TRIPATHI): (a) A Committee appointed by Central Government to study the question of provision of facilities for ships at various minor ports, and other matters, visited some ports in Gujarat in September, 1973.

(b) The Committee has not yet submitted its report.

(c) Does not arise.

**Financial aid for Implementation of Examination Reform in selected Colleges**

2170. SHRI P. G. MAVALANKAR: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to refer to the reply given

2328 LS—7.

to Unstarred Question No. 11 on 12-11-73 regarding selection of colleges by the U.G.C. for implementation of the examination reform and state whether Government will provide necessary financial assistance for the implementation of some of the reforms and recommendations outlined in the said documents?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): The University Grants Commission has selected 12 Universities for implementing the 'Plan of Action' for Examination Reform. These Universities will serve as a pace setter for introducing similar innovations in the neighbouring universities.

Assistance will be provided to the Universities for Examination Reform programmes by the Commission within the available funds.

**Applications from the Central Government Employees of Ahmedabad for loans towards purchase of Houses**

2171. SHRI P. G. MAVALANKAR: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the Central Government employees residing in the City of Ahmedabad (Gujarat) had applied for loans towards the purchase of houses for their own living;

(b) if so, whether the loans, asked for, were granted; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) Yes, Sir.

(b) and (c). The Government of India have imposed a total ban on the grant of house building advance to Central Government servants during the financial year 1973-74. As and when the ban is lifted, requests for loans will be considered.